

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:2709
ANSWERED ON:23.07.2009
PLIGHT OF EMPLOYEES IN GARMENT INDUSTRIES
Kodikunnil Shri Suresh

Will the Minister of TEXTILES be pleased to state:

- (a) whether the Government has taken the cognizance of the pitiable working conditions and low wages of the employees working in the garment industries in the country including Kerala;
- (b) if so, the details thereof; and
- (c) the steps taken/being taken by the Government to improve the working conditions and the wages of the said employees in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF TEXTILES(SMT. PANABAACA LAKSHMI)

(a) to (c): The Government has not received any reports regarding pitiable working conditions and low wages of the employees of the garment industry of the country including Kerala. The working condition and wages of persons employed in industry, including the garment industry, are regulated under various Acts viz. Factories Act, Minimum wages Act, Payment of Wages, etc. which are enforced by the Central and State Governments.